

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**IA NO. 314 OF 2015 IN APPEAL NO. 162 OF 2015 &
IA NO. 260 OF 2015**

Dated: 18th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Adani Power Maharashtra Ltd. Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Ms. Deepa Chawan
Mr. Nirav Shah
Ms. Ramani Taneja for R.2

ORDER

We have heard learned counsel for the parties.

List the matter on **21.01.2016**. Learned counsel for the State Commission shall remain present on the next date of hearing.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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